NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY, MI	EMBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/36/2016	
NAME OF THE PETITIONER(S)	: G.L. Consultants Pvt Ltd : Q A Software India Pvt Ltd and 5 others :397/398	
NAME OF THE RESPONDENT(S)		
UNDER SECTION		
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Fol TK Bhaskar Periya: N	coursel for The peritioner	Jwelha
Periya. N Shwetha. V Keerthi. K		
2. S.VARSHA	Counsel for Ry	Sharsh
3. J. Naved Mukk Than	coursel son RV	J. Again

Ms N Priyadarshini, counsel for petitioner present. Ms S Varsha, counsel for R1 to R3 and Shri J Naufal Mukkther, counsel for R4 are present. Counsel for the respondents R1 to R4 filed applications for condoning the delay of 26 days in filing the CA praying to set aside the order passed on 3.1.2017. These applications are filed by the respondents separately. Counsel for R1 to R4 served copies of these applications to the other side. At request of counsel for petitioner, time extended for filing counters in CAs. Put up on 16.03.2017 at 10.30 A.M.

ORDER

(K.Anantha Padmanabha Swamy) Member (Judicial)